

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	Abhinav Parthasarathy Keerthi K For TK Bhaskar	counsel for Petitioners	B. Abhinav
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2)	M. ROSHAN ATIQ	Respondents	H. Roshan
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ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that an Application under section 252 is pending for disposal before the NCLT, Chennai Bench and prayed for more time. At request, time is enlarged. Put up on **23.02.2018** at **10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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